

PAPERS LAID ON THE TABLE

I. NOTIFICATION UNDER THE EMPLOYEES PROVIDENT FUND ACT, 1952

II. NOTIFICATION OF THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (DEPARTMENT OF LABOUR AND EMPLOYMENT)

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): Sir, I beg to lay on the Table—

(a) A copy each of the following Notification (in English and Hindi) of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment), under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952.

(b) A copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 13, dated the 23rd December, 1969. (in English and Hindi).

(i) Notification G. S. R. No. 2686, dated the 20th November, 1969, publishing the Employees' Provident Funds (Fifth Amendment) Scheme, 1969.

(ii) Notification G. S. R. No. 14 dated the 23rd December, 1969, publishing the Employees' Provident Funds (Seventh Amendment) Scheme, 1969.

(iii) Notification G. S. R. No. 396 dated the 26th February, 1970, publishing the Employees' Provident Funds (Amendment) Scheme, 1970.

[Placed in Library. See No. LT-3644/70 for (i) to (iii).]

REPORT (1969) (HINDI VERSION) OF THE NATIONAL COMMISSION ON LABOUR

SHRI S. C. JAMIR: I also beg to lay on the Table a copy of the Hindi Version of the Report (1969) of the National Commission on Labour containing the main conclusions and the recommendations (English version was laid on August 29, 1969). [Placed in Library. See No. LT-3246/70].

FINANCE ACCOUNTS (1966-67) (HINDI VERSION) (OF THE CENTRAL GOVERNMENT)

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, on behalf of Shri P.C. Sethi, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1966-67 (in Hindi) (English version was laid on July 29 1968). [Placed in Library. No. See LT-3366/70]

I. FIRST ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE WEST BENGAL AGRO-INDUSTRIES CORPORATION LIMITED CALCUTTA AND RELATED PAPERS)

II. THIRD ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE PUNJAB AGRO-INDUSTRIES CORPORATION LIMITED, CHANDIGARH AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): Sir, I beg to lay on the table a copy each of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956 :—

(i) First Annual Report and Accounts of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts.

(ii) Third Annual Report and Accounts of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1968-69, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-328/70 for (i) and (ii)]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI D. ERING: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :